

**NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
CUTTACK**

ORDER SHEET OF THE HEARING ON 14th JULY, 2021, 03:00 P.M.

CP No. 161/CTB/2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

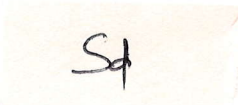
Name of the Company	Mr. Anup Kumar Lakhotia -Vs- Nilachal Petroproducts Pvt. Ltd.
Under Section	241-242

For Petitioner (s) :

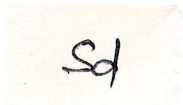
For Respondent (s) Mr. Rakesh Kumar Mallick, Adv.
Mr. Saroj Kumar Sahoo, CS

ORDER

At the request of the Ld. Counsel appearing for the respondent, list this matter on 02.08.2021 for hearing and disposal.



Satya Ranjan Prasad
Member (Technical)



Rajasekhar V.K.
Member (Judicial)